COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 267 OF 2016 & IA NO. 562 OF 2016

Dated: 2nd November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

GRIDCO Ltd. …Appellant(s)

Vs.

M/s. Bhushan Power & Steel Ltd. & Ors. .....Respondent(s)

Counsel for the Appellant(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley
Counsel for the Respondent(s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Rajiv Yadav Mr. Ruth Elwin

ORDER

Issue notice. Mr. Sanjay Sen, learned senior counsel takes notice on behalf of respondent No.1. Issue notice to other respondents returnable on 06.12.2016 in the main appeal as well in the IA No. 562 of 2016 *(IA for stay*). Dasti, in addition, is permitted.

List the matter on ***06.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/pr